

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH
NEW DELHI

D.A. No. 1533/92

New Delhi, dated the 18th July, 1995 (11)

HON'BLE MR. S.R. ADIGE, MEMBER (A)

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Dr. R.C. Gupta,
S/o late Shri Janardhan Prasad,
R/o 117, Kapil Vihar, Pitampura,
New Delhi-110034.

.. APPLICANT

(By Advocate: Shri D.R. Gupta)

VERSUS

1. Lt. Governor, Delhi Admn.
Raj Niwas Marg,
Delhi-110054.

2. The Chief Secretary,
Delhi Admn., Delhi,
5, Alipur Road,
Delhi-110054.

3. The Commissioner-cum-Secretary (Edu)
Delhi Administration, Delhi,
Old Secretariat, Delhi-110054.

4. Director of Education,
Delhi Admn., Old Secretariat,
Delhi-110054.

5. Smt. N. Sareen,
Dy. Director of Education (PE&NI),
Chhatrasal Stadium, Model Town,
Delhi-110009.
(None appeared) ..

RESPONDENTS

ORDER (ORAL)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

Shri D.R. Gupta presses MA 1777/95 praying for withdrawal of D.A. No. 1533/92. His prayer is allowed and accordingly this D.A. is dismissed *with withdraw*.

/GK/

A. Vedavalli
(Dr. A. VEDAVALLI)
Member (J)

M. Adige
(S.R. ADIGE)
Member (A)